

(b) whether there is any proposal for the development of co-operation in steel technology with the South East Asian countries ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) The Feasibility Report has been forwarded to the Government of Singapore and is under their consideration.

(b) A South-asia Iron and Steel Institute is being set up at Singapore under the aegis of ECAFE. India has conveyed its desire to become a supporting Member of the Institute.

Expansion of Design Organisations of Hindustan Steel Limited and Heavy Engineering Corporation.

1324. SHRI N. SHIVAPPA :
SHRI S. M. KRISHNA :
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether there is any plan before Government to expand the design organisations of the Hindustan Steel Limited and the Heavy Engineering Corporation to cope with the additional volume of work during the Fourth Plan;

(b) whether there is any proposal to expand the existing Steel Plants ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) Both Hindustan Steel Ltd. and Heavy Engineering Corporation are planning to expand their Design Bureau to cope with the additional volume of work anticipated during the Fourth Plan period.

(b) Yes, Sir. Expansion of Bhilai Steel Plant from its existing capacity of 2.5

million tonnes to 4.2 million tonnes is under consideration.

(c) Under Bhilai's 4.2 million tonne Expansion Programme, a production capacity of 60,000 tonnes of billets and 70,000 tonnes of plates is proposed to be created.

Standard of Legislation in India.

1325. SHRI BABURAO PATEL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware of a statement made by Justice J. C. Shah, a judge of the Supreme Court of India, while inaugurating the 8th Annual Conference of the All-Assam Lawyers' Associations to the effect that legislation in India is 'badly drafted, self-contradictory and incongruous' ;

(b) if so, Government's reaction to the same; and

(c) whether Government would consider inviting retired judges of the Supreme Court and High Courts to participate in drafting of the Bills ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a). No, Sir.

(b) Does not arise.

(c) Does not arise.

Blackmarketing of Paper

1326. SHRI BABURAO PATEL ; Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether in a statement made by him in Hyderabad on the 7th January, 1970, he warned the consumer industry by saying 'It must behave' or there will be a take-over by Government;

(b) if so, is this statement to be taken as an official threat;

(c) the number of cases of black-marketing of paper detected by Government in the last two years and the nature of action taken; and

(d) the details of the proposed Paper Development Corporation ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). While addressing the members of the Federation of Andhra Pradesh Chambers of Commerce and Industries at a meeting held on the 8th January 1970, the consumer goods industries were warned that Government would not remain an idle spectator if they misbehaved and indulged in manipulation.

(c) Government lifted the control on the selling prices of all types of paper in May, 1968 and the question of detection of cases of black-marketing does not arise.

(d) Government have decided to set up a Corporation in the public sector for the manufacture of paper. The details about its capital etc. are being worked out.

Machine Tool plants in Bhavnagar and Ajmer

1327. SHRI VIRENDRA KUMAR SHAH: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government had earlier taken a decision to set up machine tool plants in Bhavnagar and Ajmer simultaneously and had informed the concerned State Governments accordingly.

(b) whether the Gujarat Government acquired 321 acres of land at a cost of Rs. 14.28 lakhs for the setting up of the machine tool plant at Bhavnagar;

(c) whether it is also a fact that while considerable progress has been made in implementing the project at Ajmer, no progress has been made with regard to the project at Bhavnagar on grounds of recession.

(d) if so, the reasons for holding that the recession would affect the Bhavnagar plant alone ; and

(e) in view of the Government's own estimate that imports of machine tools worth over Rs. 20.00 crores would be required by the end of the Fourth Plan, whether immediate steps would be taken to implement the Bhavnagar project and, if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Government of Gujarat have reported that land measuring 321 acres 26 gunthas has been acquired and that the total amount of compensation and other expenditure on this account comes to Rs. 9,84,127-65 paise.

(c) and (d). Government had commissioned Messrs. Technoexport, Praha, Czechoslovakia, on the 5th April 1965, for preparation of a Detailed Project Report for the Medium Heavy Machine Tool Plant proposed to be set up at Bhavnagar with a grey iron foundry and also the proposed Grinding Machine Tool Plant, Ajmer. The Detailed Project Report in respect of the Grinding Machine Tool Plant, Ajmer was received in January, 1966 and was accepted with some modifications. A company under the name and style of 'Machine Tool Corporation of India Private Limited' was also incorporated in January, 1967 to implement the Grinding Machine Tool Project at Ajmer. The Grinding Machine Tool Plant at Ajmer has started trial production of components in December, 1969.

The Detailed Project Report in respect of the Bhavnagar Project was, however, received in January, 1967. By then, there had been a steep fall in the demand for machine tools due to the recessionary conditions in the Economy. The situation was, therefore, reviewed afresh and it was decided that, in view of the sharp fall in demand for machine tools and the revised lower target for the machine tool industry, it should be re-examined whether there was *prima facie* justification for putting up a